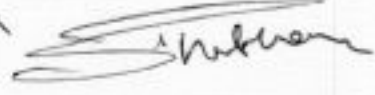


## Allahabad Bench

C A No. 232/2018 in  
CP No.(IB)70/ALD/2018ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 27.01.2020

NAME OF THE COMPANY: Bank of Baroda V/s Rotomac Global Pvt. Ltd.

SECTION OF I &amp; B CODE: 35(1)(n) R/w 60(5)( c)

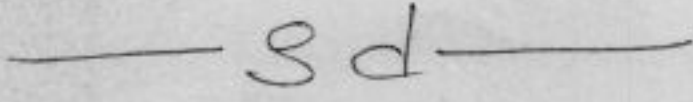
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	SHUBHAM AGARWAL	Advocate	Liquidator	
2.				

CA No. 232/2018 in CP No. (IB) 70/ALD/2017

Sh. Shubham Agarwal, Advocate for the liquidator is present.

As prayed, put up on 24.02.2020.

Dated: 27.01.2020

(Justice Rajesh Dayal Khare)  
MEMBER (J)